

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-506
IB-747/ND/2022

IN THE MATTER OF:

M/s. Tata Capital Limited

....Applicant

Vs.

Shyam Bihari

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 15.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Savyasachi Sahai, Mr. Vishwajeet Singh
Shekhawat, Mr. Amar Singharia, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **20.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)